

102

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No.624/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY, 2018, 10:30 A.M

Name of the Company		Denim Commerce Pvt.Ltd.-Vs-Mani square Limited.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Nikhil Beulia	financial creditor	Nikhil Beulia 23.07.2018
----	---------------	--------------------	-----------------------------

ORDER

Ld. Counsel for the Financial Creditor appears. Notice to the Corporate Debtor appears to have been served but none appears on behalf of the Corporate Debtor. Ld. Counsel for the Financial Creditor submitted that the talks of settlement in between the Financial Creditor and the Corporate Debtor are in progress. The matter to come up for further consideration and also for the appearance of the Corporate Debtor on 27.08.2018.

List the matter for on 27.08.2018.

Sd

(M. B. Gosavi)
Member(J)